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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

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NOTIFICATION
(IND-TAX)

NO. 2543 (F.NO. 197/196/77-IT(AI)): In exercise of the powers conferred by clause (v) of sub-section (3CC) of section 10 of the Income-tax Act, 1961 (43 of 1961) the Central Government hereby notifies "Sri Jyotirmath (Badrinathram), Himalaya for the purpose of the said section for and from the assessment year(s) 1978-77.

Sd/-
(M. SHASTRI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

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Copy to:-

1. Smt Swami Swarupanand Saraswati Ji Maharaj, Jyotirmath (Badrinathram), Himalaya.
2. The Commissioner of Income-tax, Lucknow, with reference to his letter No. F.150/Misc/Jud/78/Cooh. dated 13.6.78.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(RIS)/(P&TE)/(Inv.), New Delhi.
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AUTHORISED FOR ISSUE

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ASST. DIRECTOR (RIS).

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